

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQS), DELHI


CIRCULAR

Sub: Sensitization of Court Staff with respect to the special needs of the differently abled litigants.

It has come to the notice of Ld. District & Sessions Judge (HQS), Delhi and Ld. District & Sessions Judge (West), Delhi that most of the court staff members nominated for the captioned training programme are being found absent on the respective dates of their training.

I have been directed by the Ld. District & Sessions Judge (HQS), Delhi and Ld. District & Sessions Judge (West), Delhi that the captioned training programme is mandatory and in case nominated officials shall not attend the same on scheduled dates, they may invite disciplinary action.


This training programme is being conducted under the directions of Hon'ble High Court of Delhi.


(Sanjay Kumar Aggarwal)
Special Judge-03, (PC Act, CBI)
Central District, THC, Delhi.

No. 10185/10385 Admn.II/Misc./2019 Dated, Delhi the 18/02/19

Copy forwarded for information and necessary action to:

1. Ld. District & Sessions Judges (South, South-East, North-West, North, East, North-East, Shahdara, New Delhi, South-West Delhi/New Delhi) with the request to circulate the same amongst the Staff Members who are recently transferred from Tis Hazari Courts, Complex to their respective Districts who have already nominated for the captioned training programme (**Reference Circular No.6344-6514 Admn.II/Misc./2019 Dated 01.02.2019**)
2. The Principal Judges, Family Courts (Central & West District) with the request to direct the concerned court staff working under their control to attend the above said training programme positively.
3. PS to The Registrar General, Hon'ble High Court of Delhi, New Delhi.
4. Personal Office of the Ld. District & Sessions Judge (HQS), Delhi .
5. Personal Office of the Ld. District & Sessions Judge (West), Delhi.
6. All the Judicial Officer (Central & West District) with the request to direct the concerned court staff working under their control to attend the above said training programme positively.
7. The Secretary, DLSA (Central & West District), THC, Delhi with the request to direct the concerned court staff working under their control to attend the above said training programme positively.
8. All the Sr. A.O (Judl.),A.O(Judl.)/ Branch-in-charges of Central & West District with the request to direct the concerned court staff working under their control to attend the above said training programme positively.
9. For uploading on LAYERS.
10. For uploading on centralized website through LAYERS.


Special Judge-03, (PC Act, CBI)
Central District, THC, Delhi.